

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 24th day of April, 2018

Present :

Hon'ble Dr. Murtaza Ali, Member-J
Hon'ble Mr. Gokul Chandra Pati - A

Original Application No. 330/00962/2017
(U/S 19, Administrative Tribunals Act, 1985)

Manglesh Pandey, aged about 47 years,
S/o Shri Ashutosh Pandey,
Working as Trick Mantenar – III,
East Central Railway Mughalsarai,
R/o H. No. 365/EF/Indian Institute Colony,
E. C. Railway Mughalsarai Division, Mughalsarai.
.....Applicant.

By Advocate – Shri R. K. Dixit.

V E R S U S.

1. Union of India through the General Manager, East Central Railway, Headquarter Office, Hajipur, Bihar.
2. Divisional Railway Manager, East Central Railway, Mughalsarai, District Chandauli.
3. Senior Divisional Personnel Officer, East Central Railway, Mughalsarai, District Chandauli.
4. Sr. Divisional Engineer/Coordination East Central Railway Mughalsarai, District Chandauli.
5. Sr. Section Engineer/P.W.I./N.R./Mughalsarai.

.....Respondents.

By Advocate : Shri S. K. Ray.

ORDER

(Delivered by Hon'ble Dr. Murtaza Ali, JM)

Shri R. K. Dixit, learned counsel for the applicant and Shri S. K. Ray, learned counsel for the respondents are present.

2. Learned counsel for the applicant submitted that he wishes to withdraw this O.A.
3. Accordingly, the OA is dismissed as withdrawn.

MEMBER (A)

MEMBER-J

/Shashi/